GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 1920 TO BE ANSWERED ON 12.02.2021

Compensatory Afforestation

1920. SHRI LAVU SRI KRISHNA DEVARAYALU: SHRI MARGANI BHARAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of funds available under theCompensatory Afforestation Fund Management and Planning Authority (CAMPA);
- (b) whether the Government has decided to provide these funds to States for afforestation, plantation, forestprotection, wildlife related infrastructure etc.;
- (c) if so, the details of funds provided since announcement of this proposal, State/UT-wise includingAndhra Pradesh;
- (d) the details of CAMPA funds sanctioned andutilized by various States during the last two years, State/UT-wise including Andhra Pradesh; and
- (e) whether any incentive would be given to States which have succeeded in increasing the forest cover and if so, the details thereof?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) Compensatory afforestation fund amounting to ₹62,070.59/- crore was transferred from the state specific bank accounts maintained by the Ad-hoc CAMPA to the National Compensatory Afforestation Fund (National Fund) established under the public account of India as per Compensatory Afforestation Fund (CAF) Act, 2016 and fund to the tune of ₹48,477.77 crore was disbursed to 31 States/UTs, which established the State Compensatory Afforestation Fund (State Fund) under the public accounts of such States and reconciled the amount project-wise and component-wiseduring the period 08.02.2019 to 31.12.2020.
- (b) Yes Sir. The compensatory afforestation fund is provided to the States/UTs for afforestation, plantation, forestprotection, wildlife related infrastructure etc. as per the provision of CAF Act, 2016 and CAF Rules 2018.
- (c)& (d) The CAF Act, 2016 and CAF Rules, 2018 came into force with effect from 30.09.2019 and inter alia provide the manner of utilization of compensatory afforestation fund. For utilization of this fund, the respective State CAMPAs submit their Annual Plans of Operations (APOs) after the approval of their State Steering Committees, which is finally approved by the Executive Committee of the National Authority.State/UT wise (including Andhra Pradesh) details of funds disbursed andAnnual Plans of Operation approvedare attached at Annexure-I and Annexure-II respectively.
- (e) No sir. The funds are being utilised as per the CAF Act, 2016 and CAF Rules, 2018.

Annexure referred to part (c&d) of the Lok Sabha Unstarred Q. No. 1920 asked by Hon'ble M.P. SHRI LAVU SRI KRISHNA DEVARAYALU, SHRI MARGANI BHARAT regarding "Compensatory Afforestation" due for answer on 12.02.2021

Sl. No.	Name of State	Funds transferred on 29.08.2019 to States (in crores)		
1	Andaman & Nicobar	16.41		
2	Andhra Pradesh	1734.81		
3	Arunachal Pradesh	1588.72		
4	Assam	560.81		
5	Bihar	522.95		
6	Chandigarh	11.38		
7	Chhattisgarh	5791.70		
8	Goa	238.16		
9	Gujarat	1484.60		
10	Haryana	1282.65		
11	Himachal Pradesh	1660.72		
12	Jammu & Kashmir	764.54		
13	Jharkhand	4158.02		
14	Karnataka	1350.37		
15	Kerala	81.59		
16	Ladakh	249.27		
17	Madhya Pradesh	5196.69		
18	Maharashtra	3844.24		
19	Manipur	309.76		
20	Meghalaya	163.31		
21	Mizoram	212.98		
22	Odisha	5933.98		
23	Punjab	1040.84		
24	Rajasthan	1748.26		
25	Sikkim	392.36		
26	Tamil Nadu	113.42		
27	Telangana	3110.38		
28	Tripura	183.65		
29	Uttar Pradesh	1819.63		
30	Uttarakhand	2675.09		
31	West Bengal	236.48		
Total 48477.7				

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		<u>(₹ in crore)</u>		
SI.	State/UT	2019-20	2020-21	
No.				
1	Andaman & Nicobar Islands	0.00	2.13	
2	Andhra Pradesh	322.97	330.82	
3	Arunachal Pradesh	0.00	0.00	
4	Assam	55.89	88.34	
5	Bihar	140.18	239.48	
6	Chandigarh	1.87	2.26	
7	Chhattisgarh	848.51	963.24	
8	Dadra & Nagar Haveli	0.00	0.00	
9	Daman & Diu	0.00	0.00	
10	Delhi	0.00	19.55	
11	Goa	17.95	32.69	
12	Gujarat	0.00	240.69	
13	Haryana	96.84	203.95	
14	Himachal Pradesh	145.82	158.39	
15	Jammu & Kashmir	0.00	184.83	
16	Jharkhand	399.29	378.56	
17	Karnataka	146.21	173.67	
18	Kerala	0.00	15.80	
19	Lakshadweep	0.00	0.00	
20	Madhya Pradesh	506.38	860.96	
21	Maharashtra	499.38	534.33	
22	Manipur	30.36	27.79	
23	Meghalaya	0.00	33.97	
24	Mizoram	19.23	32.66	
25	Nagaland	0.00	0.00	
26	Odisha	592.52	773.39	
27	Puducherry	0.00	0.00	
28	Punjab	64.72	177.85	
29	Rajasthan	267.69	208.98	
30	Sikkim	54.38	66.90	
31	Tamil Nadu	0.00	66.63	
32	Telangana	510.00	483.78	
33	Tripura	16.74	21.51	
34	Uttar Pradesh	285.68	439.01	
35	Uttarakhand	218.00	225.09	
36	West Bengal	70.07	74.00	
	Total	5310.68	7133.25	